

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 604
IB-65/ND/2024

IN THE MATTER OF:
M/s Keren Polyplast India Ltd.

...PETITIONER

Section
U/s 59 of IBC

Order delivered on 08.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant	:Adv Awnish Kumar
For the RoC	:Adv. Aakash Sharma
For the Respondent	:

ORDER

Ld. Counsel on behalf of the Petitioner is present. Ld. Counsel on behalf of the RoC is present and their report is also available on the e-portal. Ld. Counsel on behalf of the RoC submitted that they have no objection in the voluntary liquidation of the Petitioner company. Order in this matter is **reserved.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)